

Central Administrative Tribunal
Principal Bench: New Delhi

CP No. 185/2002 IN
OA No. 727/2001

this the day of 21st October, 2002

Hon'ble Shri Govindan S.Tampi, Member(A)
Hon'ble Shri Shanker Raju, Member(J)

S.K.Gupta,
1625, DDA Flats, Gulabi Bagh,
Delhi.Petitioner.
(By advocate:Shri H.C.Sharma)
Versus

1. Smt.Shaileja Chandra,
Chief Secretary,
Govt. of NCT Delhi
Secretariate,
I.P.Estates
New Delhi.

2. Secretary(Services)
Govt. of NCT Delhi
Secretariate I.P.Estate
New Delhi.

2. Joint Secretary(Services)
Govt. of NCT Delhi
Secretariate I.P.Estate
New Delhi.

2. Dy. Secretary(Services)
Govt. of NCT Delhi
Secretariate I.P.Estate
New Delhi.

(By Advocate: Shri Vijay Pandita)Respondents.

ORDER(ORAL)

By Shri Shanker Raju, Member(J)

As the directions given by the Tribunal have been fully complied by the respondents. CP is dismissed. Notices are discharged.

S.Raju
(Shanker Raju)
Member(J)

Govindan S.Tampi
Member(A)

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